

National Company Law Tribunal

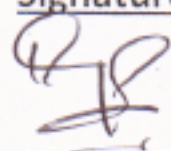
Allahabad Bench

CP NO. 06/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Rajnesh Kumar Mishra vs. Rainbow Multicolor

SECTION OF THE COMPANIES ACT: U/S 433/434/439 of the Companies Act of 1956  
el Trademark Pvt Ltd

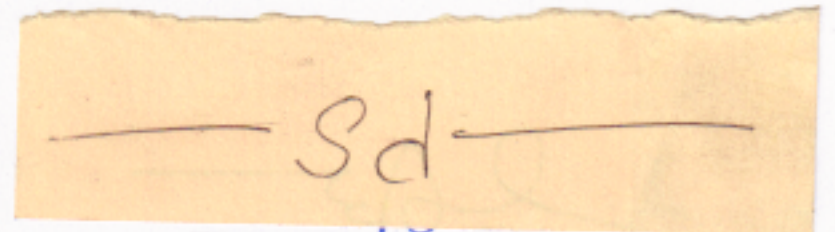
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	ROC	
2.				

CP NO.06/2012

None for the petitioner. The present case is received as a transferred case from the Hon'ble High Court of Uttarakhand. The registry of this Tribunal had issued a fresh notice to both the parties, pursuant to the order of this Tribunal dated 13.12.2017. However, the service of notices and acknowledgement thereof in respect of all the petitioner are still awaited. It is also a matter of record that some notices sent through speed post to the respondents has been returned as unclaimed.

Keeping in view of these circumstances, the registry of this Tribunal is further directed to provide a spare copy of this petition to the Ld. CGSC Sh. Krishna Dev Vyas and also fresh notice to be issued to the ROC, Kanpur.

The matter to be listed on 15<sup>th</sup> February, 2018.



Dated:19.01.2018

H.P. Chaturvedi,  
Member (Judicial)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)